

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.10.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4800 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Virender Saini & Anr. Vs. Ravinder Kumar Goyal Resolution Professional of Sandwood Infratech Projects Pvt. Ltd. & Ors.	Abhineet Taneja
2.	I.A. No. 4801 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Jiten S. Gada & Ors. Vs. Manoj Kumar Agarwal & Ors.	Gaurav H Sethi

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Assistant Registrar